

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 310(ND)/ 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

NAME OF THE COMPANY: M/s Siddhi Interiors Pvt. Ltd. Vs. M/s Hi-Tech
City Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

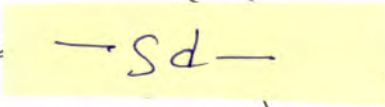
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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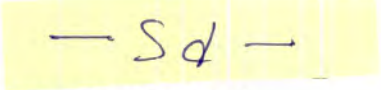
	For the Petitioner (s) :	None		
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	For the Respondent (s) :	None		
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ORDER

Notice to the Petitioner through Counsel as well as to the Respondent,
returnable on 4th September, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)